tonne. Thus the price of the imported coal is around 243 per cent of the price of indigenous coal.

World Bank Loan for rural electrifi-

775. SHRI CHADALAVADA VEN-KATIAJRAO: Will the Minister of HNE3RGY AND COAL be pleased to state:

- (a) whether it is a fact that some amount of loan was given by the World Bank for rural electrification during the last three years;
- (b) if ao, what is the rate of interest charged fhereon; and
- (ci) what is the break up of the loan given to each State and what is the rate oC interest charged froia each State?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Government of India have signed two Credit Agreements with the Wot'ld Bank (International Deevlop-ment Association)—*IDiA*. Credit No. 572-IN signed on 23-7-1975 for \$57 million and IDA Credit No. 911-IN signed on 21-6-1979 for \$175 mU-lion— for financing rural electrification projects in India. The funds under these Credits are made available to the Rural Electrification Corporation by the Government of India in the shape of loans for further relending to the state Electricity Boards for their rural etectrification schemes. On the basis of material procured by the participating State Electricity Boards and claims submitted, reimbursements are made by the Worlct Baiik.

- (b) A service charge at the rate of f of 1 per cent per annum of the principal amount of the Credit withdraw* and outstanding from time *io* time is payable by the Government of India to the World Bank (IDA).
- (c) On the basis of the claims submitted, reimbursements under Credit No. 5T2-IN started in 1S76-77 and up

to 31st Maich, 1980, a total amount of about \$ 42.677 milUoa have been made available by tlig World Bank. A statement giving State-wise break up of value of orders placed for pro curement of materials under the Cre dit and the reimbursement receive* up to 31-3-1980 is enclosed.

to Questions

The loans made available by the Rural Electrification Corporation for specific schemes of the different State Electricity Boards carry net ^ective interest at rates varying from 5.75 per cent to 9.25 per eent~per annum for different categories o'f schemes and for different periods.

Statement

Value of Orders placed by Stdte Electricity Board under IDA Credit No. 572-in and Amownt of Reimurse-ment Received from WoHd Bamk during the Last Three Years 1977-79 to 1979-eo.

(Value in mUti(»n\$)

Name of State Electricity Board		Value of orders placed	Amount of Ciredit reimburs- ed by World Bank
1.	Andhra Pradesk	5.188	3.363
2,	Amam	2,888	2.654
3.	Bihar	12.633	9.425
4.	Gujarat	2.338	2.481
5.	Karnataka .	4.697	3.463
6.	Kerala	. 1. 56 5	0.896*
7.	Madhya Pradesh	7.419	4.654*
8.	Maharashtra .	2.577	1.700
9.	Orissa .	2.039	1,350
10.	Punjab .	2.725	2, 46 8
11.	Rajasthan	2.541	2,472
12.	Tamil Nadu ,	5,131	4.136
13.	West Bengal .	6.979	2,552
	TOTAL ,	58.740	41.614

*In addition to \$ o .696 raillioti, in respect o' Kerala the World Bank had made a reim bursement of \$ 0.381 million during 1976-77, Sim.ilaily , in case of Madhya Pradesh \$ o .682 million had been reimbrused by the Bank during 1976-77. Thus, the total reim bursement against the Credit upto 31-3-1980 is \$49,677 million.